Monday, September 1, 1997/Bhadra 10, 1919 (Saka)

The Lok Sabha met at Three Minutes past Eleven of the Clock

[SHRI P.M. SAYEED in the Chair]

OBITUARY REFERENCES

[English]

MR. CHAIRMAN : Hon. Members, I have to inform the House of the sad demise of two of our friends, Sarvashri Zulfiguarulla and Kansari Halder.

Shri Zulfiquarulla was a Member of Sixth Lok Sabha representing Sultanpur Parliamentary constituency of Uttar Pradesh during 1977-79.

An active social and political worker, Shri Zulfiquarulla served as Minister of State in the Ministry of Finance and Communications during 1977-79.

An able parliamentarian, he actively participated in the proceedings of the House. He was a member of the Committee on Papers Laid on the Table.

An industrialist by profession, Shri Zulfiquarulla worked relentlessly for development of education and communal harmony. He was Mayor of Allahabad during 1962-63 and earlier Chairman, Municipal Board, Allahabad during 1944-45. He also served Allahabad as Senior Vice-Chairman, Municipal Board for seven terms.

Shri Zulfiquarulla passed away on 17 January, 1997 at Allahabad at the age of 94 years.

Shri Kansari Halder was a member of Second and Fourth Lok Sabha representing Diamond Harbour and Mathurapur parliamentary constituencies of West Bengal during 1957-62 and 1967-70.

A veteran freedom fighter, Shri Halder actively participated in the Civil Disobedience Movement during 1930 and suffered imprisonment for several years.

An active and social political worker, Shri Halder organised relief work during Bengal famine in 1941. Shri Halder became famous for his 'Tebhaga Movement' in Kakadip-Sunderbans area in which he organised kisans to fight against flood, famine and exploitation by landlords.

An able and active Parliamentarian, he made valuable contribution to the proceedings of the House.

Shri Kansari Halder passed away on the 29th August, 1997 at Calcutta at the age of 87 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while as a mark of respect to the deceased.

11.06 hrs.

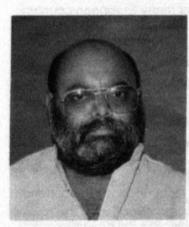
The Members then stood in silence for a short while.

11.07 hrs.

Motion Re. : STATE OF DEMOCRACY AND DEMOC-RATIC INSTITUTIONS, ECONOMIC SITUATION, POSITION OF INFRASTRUCTURE, ACHIEVEMENTS AND POTENTIAL IN THE FIELD OF SCIENCE AND TECHNOLOGY AND STATE OF HUMAN DEVELOPMENT IN THE COUNTRY - Contd.

[English]

MR. CHAIRMAN : Now we shall resume the debate. Hon. Members who want to lay their speeches on the table of the House may do so now.



SHRI DHIRENDRA

[Translation]

SHRI DHIRENDRA AGARWAL (Chatra) : Mr. Chairman, Sir, first of all I express my gratitude for convening the special session of the House to mark the Golden Jubilee of our independence to discuss the achievements and failures of the country.